

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

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ORDER SHEET D-178/86

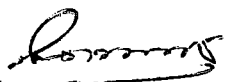

APPLICATION NO. OF 199

Applicant (s) SM. KENARE

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
<p>21-0-86</p>	<p>None present for the applicant.</p> <p>Defects have not yet been removed by the applicant despite several opportunities.</p> <p>Defects may now be removed within fifteen days failing which, the registration of the present OA shall be deemed to have been declined without any further reference to the Bench.</p> <p style="text-align: right;">  (एस. पी. बिश्वास) (S. P. BISWAS) प्रशासनिक सदस्य Adm. Member </p>
<p>4/9/96</p> <p>Copy of order of 4.9.96 sent to petitioner by Regd Post vide no 96/9/96 date 25/9/96</p>	<p>None present.</p> <p>Defects not removed despite granting an opportunity by Honble Court on 21/8/96.</p> <p>As per the Court orders, the registration of the present OA is hereby declined, to register due to non-removal of defects by the party concerned.</p> <p style="text-align: right;">  REGISTRAR 04/9/96. C. A. T. JODHPUR </p>